

DIVISION BENCH
COURT - I

O-208

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1227(KB)2019
IA(I.B.C)/1125(KB)2022, IA(I.B.C)/1860(KB)2023,
IA(I.B.C)/979(KB)2022, IA(I.B.C)/1238(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH JULY 2024

IN THE MATTER O	TRUX APP PVT. LTD VS SAFE CARGO MOVERS PVT. LTD.
UNDER SECTION	IBC UNDER SEC 9

Appearance via video conference/physically

For the Liquidator

Mr. Shaunak Mitra, Adv.
Mr. Dripto Majumdar, Adv.
Ms. Shreya Choudhary, Adv.
Mr. Surendra Kumar Agarwal, Liquidator

For the Respondent 1,2,3 in IA(I.B.C)/1125(KB)2022, For the Respondent 1,2, in
IA(I.B.C)/979(KB)2022, For the petitioner in IA 1860/2023 and 1238/2023

Ms. Madhuri Pandey, PCS

For the Respondent 4 in IA(I.B.C)/1125(KB)2022

Ms. Bidisha Achari, AR,

ORDER

1. Due to paucity of time the matter could not be taken up for hearing today.
2. Post this matter on **22.08.2024**.

**Satyajit Roy
(Court Officer)**